

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 15th December, 2015

NO. HCM/A-28/80-Estt(V)/ 15695 The following persons are appointed as Junior Administrative Assistant (Jr. A.A) in the High Court of Manipur, temporarily and until further order in the scale of pay of Rs. 5200-20200+Grade pay of Rs. 3000/- Per month and other allowances as admissible under the rules with effect from the date of their joining:

Sl. No.	Name of the person appointed	Cause of vacancy
1.	Shiekh Aasif Shah (UR)	vice Shri Dharamchand Prasad, Promoted
2.	Thokchom Arvind (UR)	vice Shri K. Lantanlung, Promoted
3.	Lairenjam Keirungba Luwang (UR)	Vice Shri L. Johnson Singh, Promoted
4.	Chandam Priyamanjuri (UR)	vice Shri M. Guneshwar Singh, Promoted
5.	Laishram Ratan Singh (UR)	vice Shri T. Somorjit Singh, Promoted
6.	Gunabati Laiphangbam (OBC M)	vice Shri N. Ranjan Singh, Promoted
7.	Teresa Tangpua (ST)	vice Shri A. Gyaneshwor Sharma, Promoted
8.	Md. Iqbal Hussain (OBC MP)	vice Ms. Florence Zenmuankim, Promoted

Their appointment shall be subject to result of the police verification. They shall be on probation for a period of 1(one) year.

Sd/-
(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt.No. HCM/A-28/80-Estt(V)/ 15696 - 15720 Imphal, the 15th December, 2015

Copy to:

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur.
4. The Registrar (Admn./PM&P), High Court of Manipur.
5. The Secretary (Law), Government of Manipur.
6. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above Notification in the official website of this Registry.
7. The Deputy Registrar (Judl)/(Admn), High Court of Manipur
8. The Deputy Registrar (Accounts / Planning), High Court of Manipur
9. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
10. The Treasury Officer, Imphal West.
11. The Assistant Registrar- III / Senior Grade Stenographers, High Court of Manipur.
12. The Lib-cum-Research Officer, High Court of Manipur
13. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh,
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh,
15. All Supdts./Stamp Reporter / Court Officers/Protocol Officer, High Court of Manipur
16. **Shri Shiekh Aasif Shah**, S/o Abdul Hei Shah, of Khergao Awang Leikai Imphal East District, Sub-Division Porompat.
17. **Shri Thokchom Arvind**, S/o Th. Brojen Singh of Lalambung Makhong Naosekpam Leikai, Imphal West.
18. **Shri Lairenjam Keirungba Luwang**, S/o Ibopishak Luwang, Kangmong Tongbram Leikai, Nambol.
19. **Ms. Chandam Priyamanjuri**, D/o Ch. Chandrakumar Singh of Malom Meliyaima.
20. **Shri Laishram Ratan Singh**, S/o L. Yaikul Singh of Khangabok Part-I, Khullakpam Leikai.
21. **Ms. Gunabati Laiphangbam**, D/o (late) L. Gobardhon of Lairik Yengbam Leikai, Salan Leirak, Imphal East.
22. **Ms. Teresa Tangpua**, D/o John Doukhual Tangpua of Apollo Veng, Central Lamka Churachandpur.
23. **Md. Iqbal Hussain**, S/o Md. Munibur Rahman of Lilong Litan Makhong, Thoubal District.
24. The Order Book/Guard File/Notice Board.
25. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR